

PROF. K.K. TEWARY: Economic offenders are not champions of Freedom of the Press... (*Interruptions*)

MR. SPEAKER: Shri Shantaram Naik...

(*Interruptions*)

MR. SPEAKER: Shri Sharad Dighe...

(*Interruptions*)

SHRI S. JAIPAL REDDY
(Mahbubnagar): On a point of order, Sir.
(*Interruptions*)

SHRI AMAL DATTA: Mr. Speaker, Sir, You decide whether NDMC's conduct can be discussed in this House or not. It is well established that Parliament has got the right to discuss about NDMC.

MR. SPEAKER: If it can be done, it will be done. If it can be done, then nobody can stop it.

[*Translation*]

SHRI MOHD. AYUB KHAN (Jhunjhunu): Mr. Speaker, Sir, the Submarine issue is under consideration by the PAC and Shri Amal Datta has presented a wrong picture and we have not even signed the Report. Now he wants to present before the House that every arbitrary point of view and wrong picture.

MR. SPEAKER: I will look into it.

(*Interruptions*)

SHRI MOHD. AYUB KHAN: He is merely putting up a show here.

[*English*]

MR. SPEAKER: I will have to see everything for myself and then decide.

[*English*]

SHRI MOHD. AYUB KHAN: It has been raised in the House before being cleared by the committee. It is wrong.

[*English*]

MR. SPEAKER: Nothing goes on record.

(*Interruptions*)*

MR. SPEAKER: Mr. Sharad Dighe is only going on record.

(*Interruptions*)

SHRI S. JAIPAL REDDY: On a point of order, Sir.

MR. SPEAKER: Now matters under Rule 377 are going on.

12.19 hrs.

MATTERS UNDER RULE 377

[*English*]

(i) **Demand for opening Post Offices in all villages**

DR. PHULRENU GUHA (Contai): Mr. Speaker, Sir, many villages of our country are denied the facility of Post-Offices. I appeal to the Union Government to provide the basic facility of Post-Offices to all villages in the country.

(ii) **Demand for re-considering the proposal for constructing Sanchar Bhawan Building on the Play Ground plot on sea shore at Prabhadevi, Dadar (Bombay)**

SHRI SHARAD DIGHE (Bombay North)